

HIGH COURT OF MEGHALAYA: SHILLONG

No.HCM.II/114/2025/Rect/28

Dated Shillong 11th March, 2026

NOTIFICATION

On the basis of the written examination and the personal interview conducted for the post of Assistant Protocol Officer, the following candidates are hereby declared successful in order of merit:

Name of the candidate

Shri Ksan Kubar Nongrang

WAITING LISTS

- 1. Shri Sainphyrnai Marbaniang**
- 2. Shri Pulljohnstar Wanniang**
- 3. Shri Khrawkubar Sohkhlet**

REGISTRAR GENERAL

Dated 11th March, 2026

Memo No.HCM.II/114/2025/Rect/28-A

Copy to:

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of the Hon'ble the Chief Justice.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The Deputy Registrar, i/c Accounts, High Court of Meghalaya, Shillong for information and necessary action.
6. The Assistant Registrar i/c, Establishment Section, High Court of Meghalaya, Shillong for information and necessary action.
- ✓ 7. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the Official Website.
8. Notice Board.
9. Office File.

By order etc...


REGISTRAR GENERAL